

State Human Right Commission

3944. SHRI ANIL BASU :
SHRI BASUDEB ACHARIA:

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government are aware that State Human Right Commission has not been set-up in some States;

(b) if so, the details thereof, State-wise; and

(c) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (c) According to available information, the State Governments of Assam, Himachal Pradesh, Madhya Pradesh, West Bengal, Tamil Nadu, Punjab, Jammu & Kashmir and Uttar Pradesh have so far set up State Human Rights Commission in their respective States. The remaining States have not yet set up their State Commission.

The State Governments who have not yet set up State Human Rights Commission have been advised, from time to time, to set up State Commission in their respective States. There are enabling provisions in the Protection of Human Rights Act, 1993 for setting up of State Human Rights Commission by the State Governments under Sections 21 to 29 of the Act.

Workers in Organised Sector

3945. DR. M.P. JAISWAL : Will the Minister of LABOUR be pleased to state :

(a) the total work force in the country in the organised and unorganised sector including agriculture;

(b) the percentage of workforce employed in agriculture and the percentage which is employed in industry stating the rest of workforce is employed;

(c) the average income of the average agriculture work-force living below the poverty line; and

(d) the steps proposed to be taken and the time schedule for improving the condition of agricultural labour?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) No. of total workers is given below:

Total	Agriculture	
	Organised	Unorganised
285932	185300	
	Non-agricultural	
Total	Organised	Unorganised
100632	26819	73813

(Source : Census 1991 and FMI Programme; figures in 1000)

(b) As per Survey conducted by National Sample Survey Organisation, number of persons employed in Agriculture is 62.60%, Manufacturing employs 10.72%. The rest of the work force is employed in Mining and quarrying, Construction and other trades, Transport, Financial and Community services.

(c) Average wage/salary earning of male agricultural Workers for all India was Rs. 14.58 per day and for female it was Rs. 10.65 as per 43rd round of NSSC (1987-98). The average income of the average agricultural work-force living below poverty line is not available.

(d) The Government are implementing a number of poverty alleviation and employment generation schemes viz. Integrated Rural Development Programme (IRDP), Jawahar Rojgar Yojna (JRY), Employment Assurance Scheme (EAS), Training of Rural Youth for Self Employment (TRYSEM), Development of Women and Children in Rural Areas (DWCRA), Million Wells Scheme (MWS), Indira Awas Yojna (IAY), National Social Assistance Scheme (NSAS), Drought Prone Area Programme (DPAP), and Desert Development Programme (DDP) etc. which are designed specially to benefit the rural poor including agricultural labourers. These schemes are of continuing nature.

Provident Fund Office in Bellary

3946. SHRI K.C. KONDAIAH : Will the Minister of LABOUR be pleased to state :

(a) the number of Provident Fund subscribers in Bellary;

(b) whether there is any full-fledged Provident Fund Office in Bellary to help the subscribers for early settlement of claims and sanction of loan;

(c) if not, the reasons therefor; and

(d) the steps taken to open such office in Bellary?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) 20,674.

(b) to (d) At present in order to enforce the provisions of the Employees' Provident Funds & Miscellaneous Provisions Act, 1952, there is an inspectorate office or the EPF Organisation Working at Bellary. The work relating to settlement of claims, sanction of loan etc. is being handled from the office of the Sub-Regional Office, Hubli. Keeping in view the parameters like work load, service to subscribers, distance, etc. the Executive Committee of the Central Board of Trustees EPF has not yet decided to open a full-fledged PF office at Bellary.